



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,8th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:30 AM]

BEFORE:

REGISTRAR(JUDICIAL)-MR. RAFIQUE AHMED TAPADAR

COURT NO: 101

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2278/2016	ANOWAR HUSSAIN SHAH Versus THE STATE OF ASSAM AND 27 ORS	MR.Z HUSSAIN LEGAL AID COUNSEL	GA, ASSAM(R - 1,3,4,5 & 6) MRA R BHUYAN(R- 12 - 28) MR.M A I HUSSAIN(R- 12 - 28) MR.S H ZAMAN(R- 12 - 28) ASSTT.S.G.I. R - 2
2	WP(C)/1384/2020	CENTRAL ADMINISTRATIVE TRIBUNAL Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DHAR	GA, ASSAM MR. A K DAS MR. M J GOGOI SC, REVENUE
3	WP(C)/1973/2020	M/S. PEYUSH TRADERS Versus THE UNION OF INDIA AND 4 ORS.	MR. T DEURI	MR. B K DAS SC, NF RLY
4	WP(C)/4969/2020	UMESH CH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN	GA, ASSAM
5	WP(C)/5193/2020	HAVILDAR BOLIN NEOG AND 21 ORS Versus THE STATE OF ASSAM AND 40 ORS	MR M CHOUDHURY MR. D CHOUDHURY MR S DIFUSA MR N RAY	GA, ASSAM MR. S P CHOUDHURY MR. S P CHOUDHURY

LEAVE NOTE OF ADVOCATES FOR 08/04/2021

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
4)	MR B ACHARYYA	01-04-2021	To	09-04-2021
5)	MR. R P SINGH	05-04-2021	To	26-04-2021
6)	MR. B CHAKRAVARTY	01-04-2021	To	09-04-2021
7)	MR. G AGARWAL	07-04-2021	To	10-04-2021
8)	MRS N AGARWAL	07-04-2021	To	10-04-2021
9)	MR R HUSSAIN	07-04-2021	To	09-04-2021
10)	MR B K SINGH	19-04-2021	To	30-04-2021
11)	MR D C K HAZARIKA	08-04-2021	To	09-04-2021



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[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)/93/2015	AMULYA KALITA and 9 ORS Versus PRAFULLA KR. HAZOORI and ANR.	MR.R BARUAH MR.R M CHOUDHURY	
2	Cont.Cas(C)/259/2016	PRADIP KUMAR NATH Versus AMARENDRA BARUAH, ACS and Anr.	MR.A DHAR MRK K DAS MR.C DAS	MR.B CHETRI
3	Cont.Cas(C)/477/2016	THE UNION OF INDIA and 4 ORS Versus SUBODH KUMAR SINGH	MR.R SARMA MS.K D SARMAH MS.S D SAIKIA MSB DEVI	
4	I.A.(CrI.)/31/2020 in CrI.A./9/2020	MONTU BHUMIJ Versus THE STATE OF ASSAM AND 3 ORS	MS. J PAUL	PP, ASSAM
	WITH CrI.A./9/2020	SRI MONTU BHUMIJ Versus THE STATE OF ASSAM AND 3 ORS	MS. J PAUL MS. S AHMED MR. M PANDIT	PP, ASSAM
5	CRP/46/2020 FIXED	RANJITA PATRA DAS AND 2 ORS. Versus HDFC BANK LTD. AND 3 ORS	MR D DAS MR. R HAZARIKA MR. C CHAKRAVARTY MR S SARMA	MR R CHAKRAVORTY

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[AT 11:30 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/7069/2015 FIXED	ARJUN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.R DUTTA MR.M K BORO	SC, SECONDARY EDUCATION SC, F.DEPTT.
2	RSA/4/2017 FIXED	SRI DULAL GOGOI and ANR Versus SRI LOKESWAR GOGOI and 11 ORS	MR.D K DAS MS.P BHUYAN MS.M MEDHI	MR.K M MAHANTA(R- 1-4) MRS.S BORA(R- 1-4)
3	Crl.Rev.P./522/2018 FIXED	DINESH KUMAR RAUT Versus NANGRAM LADAP and 4 ORS.	MR.P BORA MR. A CHETIA MR. S KAKATI	MR. I H LASKAR MR. P K DEKA MR. T BARUAH MR. M BISWAS MR. M BISWAS MR J H LASKAR MR. D TIWARI MS. P BARUA MR. S ALAM
4	WP(C)/296/2020 FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. B PRASAD MR F KHAN MR P J BORAH	GA, ASSAM MR. A GANGULY (R-3) MR. A DUTTA (R-3) MR. A DHANUKA (R-3) PP, ASSAM
5	WP(C)/5069/2020	ACHYUT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS M DAS MR. P SAIKIA	GA, ASSAM

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